

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SUO MOTU WRIT PETITION (CIVIL) NO.6/2020

IN RE : PROBLEMS AND MISERIES OF MIGRANT LABOURERS No(s). 6/2020

(IA No. 50476/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT

IA No. 52179/2020 - APPLICATION FOR PERMISSION
IA No. 49670/2020 - APPLICATION FOR PERMISSION
IA No. 49688/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 49686/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 49683/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 51676/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 51637/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 50459/2020 - EARLY HEARING APPLICATION
IA No. 51455/2020 - EARLY HEARING APPLICATION
IA No. 51636/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 58764/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 64177/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 49554/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 51430/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 61092/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 51571/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 51747/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 61088/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 51565/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 60721/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 50348/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 51559/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 51678/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 54889/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 60100/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 50102/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 51643/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 59628/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 49694/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 59616/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 50460/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 60111/2020 - EXEMPTION FROM FILING O.T.
IA No. 51558/2020 - EXEMPTION FROM FILING O.T.
IA No. 52175/2020 - INTERVENTION APPLICATION
IA No. 51634/2020 - INTERVENTION APPLICATION
IA No. 49553/2020 - INTERVENTION APPLICATION
IA No. 50455/2020 - INTERVENTION APPLICATION
IA No. 50577/2020 - INTERVENTION APPLICATION
IA No. 57195/2020 - INTERVENTION APPLICATION
IA No. 50342/2020 - INTERVENTION APPLICATION
A No. 49682/2020 - INTERVENTION APPLICATION

IA No. 50475/2020 - INTERVENTION APPLICATION
IA No. 50464/2020 - INTERVENTION APPLICATION
IA No. 52177/2020 - INTERVENTION APPLICATION
IA No. 49668/2020 - INTERVENTION APPLICATION
IA No. 49693/2020 - INTERVENTION APPLICATION
IA No. 51453/2020 - INTERVENTION/IMPLEADMENT
IA No. 51821/2020 - INTERVENTION/IMPLEADMENT
IA No. 49687/2020 - INTERVENTION/IMPLEADMENT
IA No. 50446/2020 - INTERVENTION/IMPLEADMENT
IA No. 51726/2020 - INTERVENTION/IMPLEADMENT
IA No. 49685/2020 - INTERVENTION/IMPLEADMENT
IA No. 50488/2020 - INTERVENTION/IMPLEADMENT
IA No. 54888/2020 - INTERVENTION/IMPLEADMENT
IA No. 54894/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 51456/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 57979/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Writ Petition(s)(Civil) No(s).511/2020
(FOR ADMISSION and IA No.51094/2020-EXEMPTION FROM FILING AFFIDAVIT)

WRIT PETITION (CIVIL) Diary No(s).11394/2020

Writ Petition(s)(Civil) No(s).546/2020
(IA No. 63354/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT, IA No. 59766/2020 - EARLY HEARING APPLICATION, IA No. 59765/2020 - INTERVENTION APPLICATION, IA No.63349/2020 - INTERVENTION/IMPLEADMENT, IA No.59767/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No.63350/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 27-07-2020 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s)

By Courts Motion, AOR

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W.P.(C) 546/2020

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Mr. Nitin Mishra, AOR
Ms. Mitali Gupta, Adv.

WP(C)546/2020 Mr. Mukesh Kumar, applicant-in-person

UPON hearing the counsel the Court made the following
O R D E R

SMW(C) NO.6/2020, W.P.(C) No.511/2020 & W.P.(C) D. No.11394/2020

List in the next week.

Writ Petition(s)(Civil) No(s).546/2020

We have heard Mr. Dushyant Dave, learned senior counsel for the petitioner and Mr. Tushar Mehta, learned Solicitor General for the Union of India.

Judgment reserved.

Parties may submit their short notes within three days.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER